

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s UTILITY AGROTECH INDUSTRIES PRIVATE LIMITED

SN	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	M/s Utility Agrotech Industries Private Limited
2.	Date of incorporation of Corporate Debtor	21/12/1994
3.	Authority under which Corporate Debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U01119GJ1994PTC023942
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Shop No. 120, Lower Ground Floor, Kohinoor Textile Market, Ring Road, Surat GJ 395002 IN
6.	Date of closure of Insolvency Resolution Process	12/09/2021
7.	Liquidation commencement date of Corporate Debtor	08/10/2021 (Order published on NCLT website on 09/10/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Vikas Prakash Gupta IBBI/IPA-001/IP-P00501/2017-18/10889
9.	Address and e-mail of the liquidator, as registered with the Board	Address: G-19, Shreewardhan Complex, Mezzanine Floor, Besides Landmark Building, Ramdaspath, Wardha Road, Nagpur, Maharashtra, 440010. Email: vikas.gupta@bngca.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: G-19, Shreewardhan Complex, Mezzanine Floor, Besides Landmark Building, Ramdaspath, Wardha Road, Nagpur, Maharashtra, 440010. Email: liquidator.utilityagrotech@gmail.com liqoffice.utilityagrotech@gmail.com
11.	Last date for submission of claims	08/11/2021

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the M/s Utility Agrotech Industries Private Limited on 08/10/2021 (Order published on 09/10/2021).

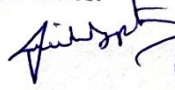
The stakeholders of M/s Utility Agrotech Industries Private Limited are hereby called upon to submit their claims with proof on or before 08/11/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 13/10/2021

Place: Nagpur


Vikas Prakash Gupta

Liquidator

IBBI/IPA-001/IP-P00501/2017-18/10889

